

MINISTRY OF FINANCE**(Department of Revenue)**

(CENTRAL BOARD OF DIRECT TAXES)

INCOME-TAX**CORRIGENDUM**

New Delhi, the 7th September, 2021

G.S.R. 619(E).—In the notification of the Government of India, Ministry of Finance, Department of Revenue (Central Board of Direct Taxes), published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number G.S.R. 616(E), dated the 6th September, 2021, at page 2, in line 16, for “26th” read “27th”.

[Notification No. 102 /2021 /F. No. 370142/35/2021–TPL (Part I)]

SHEFALI SINGH, Under Secy., Tax Policy & Legislation